National Company Law Tribunal

Allahabad Bench

CP NO. 109/N0/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: M/S Christianus Mullar V/s AS & Board & Rope

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies and 1956

SI. NO.

Name

Designation

Representation

Signature

2.

Me 1. 10

Order dated 27.04.2017 CP NO 109/ND/2014 Ms. Christianus Muller

Shri S.K. Gupta PCS represent for the respondent it is reported that the matter is still subjudice before Hon'ble High Court of Allahabad bearing CA No.13/2015.

As per respondent counsel issue involve relates to order passed by Hon'ble CLB, New Delhi. Hence mater is further adjourned till 31.05.2017

Date -27.04.2017

Shri H.P. Chaturvedi (Member Judicial)